| | | | | | | | | Annexure-3 | | | | | | | | | |
|----------|-----------------------|-----------------------|------------------------------|----------------------|-----------------------------------|-----------------------------------|--------------------|--------------------------|----------------------|-------------------------------|------------------------|-----------------------------|------------------------|--|------------------|-----------------|---|
| | | · | | Summa | rry of List of Sec | ured Financial Cred | itors (other | than financial creditor | belonging to a class | of creditor | rs) w.r.t. Form | | | | | | |
| r. o. | Name of Creditor | Nature of Claim | Details of Claim received | | | | Whether related | % Voting Share in CoC | | the second second | Details of Security | Details of guarantee, if | any mutual | any mutual | | for Claim | Remarks, if any |
| | | | Date of Receipt | Amount Claimed (Rs.) | Date of admission/upd ation | Amount of claim admitted (Rs.) | party? | = | (Rs.) | Continge nt Claim (Rs.) | | claim | claim, if any (Rs.) | debts etc may be set off against | Inadmiss ible | not admitted | |
| 1 | Central Bank of India | Secured Creditor (FC) | 05 09 2024 | 1,660,054,846 | 20 09 2024 | 1,660,054,846 | No | 29_133 | | | Annexure-A | - | · · | | 9 | | |
| 2 | State Bank of India | Secured Creditor (FC) | 06.09.2024 | 889,880,705 | 20.09.2024 | 889,880,705 | No | 15.617 | | | Annexure-A | | | | | 3 | |
| 3 | Prudent ARC Limitec* | Secured Creditor (FC) | 07.09.2024 | 281,785,076 | 20 09 2024 | 281,785,076 | No | 4,945 | | = | Annexure-A | - | . 2 | 8. | 2 | 2.0 | The Debt of Union Bank of India has be assigned in favour o Prudent ARC Limite |
| 4 | Bank of Baroda | Secured Creditor (FC) | 10,09,2024 | 1,455,383,453 | 20.09.2024 | 1,455,383,453 | No | 25.542 | | | Аплехиге-А | 12 | | 7.0 | 2 | | |
| 5 | Bank of India | Secured Creditor (FC) | 13.09.2024 | 1,410,996,918 | 20.09.2024 | 1,410,996,918 | No | 24 763 | | | Annexure-A | 27 | = | | - | , e | Revised claim has been received on 16.11.2024 |
| _ | Total (A) | | | 5,698,100,998 | | 5,698,100,998 | | 100.00 | | | | | | 0 | | | |

| | | | | | | | | Annexure-4 | | | | | | | |
|------------|------------------|-----------------|--------------------|---------------------------------|---------|---|------------------------|--------------------------|--|--------|--|---------|----------------------|-----------|-----------------|
| Sr. No. | Name of Creditor | Nature of Claim | Date of Receipt | Details of Claim Amount Claimed | Date of | f Claim admitted Amount of claim admitted (Rs.) | Whether related party? | % Voting Share in CoC | Amount of Claim under Verification (Rs.) | 10 | Amount of any mutual credit, debts etc may be | credit, | of claim Inadmiss | for Claim | Remarks, if any |
| | Total (B) | | - | 140 | | | - | | | - | 13 | | 2 | | |



Security Interest:

a) Primary Security:

- The whole of the Current Assets of the Corporate Debtor namely, stocks in trade, Stores and Spares not relating to Plant and Machinery (Consumable stores and Spares), Packing Materials, Bills Receivable and book Debts and all other movables, both present and future whether now lying loose or in cases or which are now lying or stores in or about or shall hereinafter from time to time during the continuance of the security of these presents be brought into or upon or be stores or be in or about of the Borrower's factories, premises and Godowns situated at Various places in Delhi in the State of Delhi or wherever else the same may be or be held by and party to the order or disposition of the Borrower or in the course of transit or on high seas or on order or delivery, howsoever and whosesoever in the possession of the Borrower and either by way of substitution or addition. On Ist pari-passu amongst all the lender banks for the working capital facility consortium. (As per the working capital facilities granted Under Consortium)
- Pledge of TDR for WC Non-Fund based limit.

b) Third Party Collateral:

- Property situated at Khata no. 00192, 00249, 00251 & 00042, Khasra no. 190, 32,166 & 167, Village Fhaityabad Nithora Pargana, Loni tehsil, Dist. Ghaziabad UP owned by M/s World Window Exim Pvt Ltd-group concern
- Property situated at Khata no. 00535 & 00536, Khasra no. 1577, 1578 & 1579, Village Loni (Chakbandi Area), Pargana Loni, Tehsil & Dist Ghaziabad UP owned by M/s World Window Estate Pvt Ltd-group concern

c) Personal Guarantee:

Name of Personal Guarantors:

- 1. Mr. Piyush Goyal
- 2. M/s. World Window Exim Pvt Ltd
- 3. M/s. World Window Estate Pvt Ltd
- 4. M/s. Dharitrimaa Urja Pvt. Ltd.

